

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2984
ANSWERED ON:10.02.2014
BENEFITS UNDER EPS PENSION
Shivanagouda Shri Shivaramagouda

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it has been reported to the Government that a large number of retired employees are not getting pensions under Employees' Pension Scheme (EPS);
- (b) if so, the details thereof;
- (c) whether certain suggestions made by the parliamentary committee to provide benefit to EPS pension are yet to be accepted by the Government;
- (d) if so, the reasons therefor;
- (e) whether any time-frame has been laid down to accept recommendations of the said report; and
- (f) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI KODIKUNNIL SURESH)

(a) & (b): No, Madam.

(c) to (f): The recommendations/suggestions regarding increase in wage ceiling, increase in rate of contribution, increase in minimum pension etc., made by the Parliamentary Standing Committee on Labour were discussed and deliberated in the Expert Committee, constituted by the Central Government to review EPS, 95. The report of the Expert Committee was considered by Pension Implementation Committee (PIC), which inter-alia recommended to providing minimum pension of Rs. 1000/- to pensioners under Employees' Pension Scheme, 1995.

Department of Expenditure, Ministry of Finance vide O.M. dated 21.01.2014 has agreed to this Ministry's proposal for enhancing the minimum pension of Rs. 1000/- per month to the pensioners under Employees' Pension Scheme (EPS), 1995 by way of providing budgetary support for the financial year 2014-15 on an actual basis amounting to Rs. 1217.03 Crore with the stipulation that further adjustments shall be made based on an actuarial valuation and further subject to certain conditions. Necessary action for soliciting the requisite approval in the matter is underway.